

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

09.01.2015

CP 291/00034/2014 (OA No. 364/2011)

Mr. S.S. Ola, Counsel for applicant.  
Mr. Anupam Agarwal, Counsel for respondents.

The learned counsel for the respondents submits that the Hon'ble High Court of Rajasthan has stayed the order dated 11.04.2014 passed in OA No. 364/2011.

*Anil Kumar*  
In view of the stay ~~may~~ by the Hon'ble High Court, the present Contempt Petition does not survive at this stage and it is dismissed accordingly. Notices issued to the respondents are discharged. However, if the Writ Petition is decided in favour of the applicant, he is at liberty to revive the Contempt Petition by filing an MA.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*B.V. Rao*  
(B.V. Rao)  
Member (J)

*Abdul*